

1516
OA No. ~~1447~~ / 24
1466/94

16/1/1995

Hon'ble Mr. Justice B.C. Saksena, V.C.

Hon'ble Mr. S. Das Gupta, A.M.

For the decision on this O.A, see the
common judgment passed in the leading case Ravi Shanker
Malviya and others Versus Union of India and others
passed on 16.1.1995, in terms of the said order is ^{this OA}
dismissed .

wlc

A.M.

Bch

V.C.

am/